

final replies in respect of Chapter V of 193rd Report (7th Lok Sabha) on Corporation-Tax, Income-Tax and Wealth-tax.

12.07½ hrs.

COMMITTEE ON PRIVATE
MEMBERS' BILLS AND
RESOLUTIONS

[English]

Twenty-Sixth-Report

SHRI R. P. SUMAN (Akbarpur) : I beg to present the Twenty-sixth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

SHRI N.V.N. SOMU (North Madras) : Sir, I have given an adjournment-motion against imposition of Hindi. (*Interruptions*)

MR. SPEAKER : Don't shout. It is not like this.

SHRI DINESH GOSWAMI (Guwahati) : Sir, we have given call-attention and other notices. The Home Minister is here. (*Interruptions.*)

SHRI N.V.N. SOMU : I have given a call-attention notice.....(*Interruptionn*).**

MR. SPEAKER : No question. No imposition. Don't shout. Not allowed. (*Interruptions*)**

SHRI BASUDEB ACHARIA (Bankura) : We have given adjournment-notice. (*Interruptions.*)

MR. SPEAKER : Mr. Acharia, I have disallowed that. And I told you.

SHRI BASUDEB ACHARIA : Why ?

MR. SPEAKER : Because it is not a

proper thing for adjournment-motion. You can come.....

SHRI BASUDEB ACHARIA : Why not proper thing. These two newspapers...

MR. SPEAKER : I am not going to give any reason for that.

SHRI BASUDEB ACHARIA : Why not ? One worker died.

MR. SPEAKER : You can come under rule 377, if you like. But there is no question of adjournment motion.

SHRI N.V.N. SOMU : Mr. Speaker, I have given an adjournment-motion.

MR. SPEAKER : Don't shout. Don't shout.

(*Interruptions*)

MR. SPEAKER : You withdraw from the House.

(*Interruptions*)

MR. SPEAKER : Mr. Acharia, I will ask you also to withdraw, if you persist like this.

SHRI BASUDEB ACHARIA : Is this matter about these two newspapers not important ?

MR. SPEAKER : You can discuss it in another manner, if you like. But there is no question of adjournment-motion.

SHRI BASUDEB ACHARIA : In what manner ?

For the last three sessions, we have been raising it.

SHRI SAIFUDDIN CHOWDHARY (Katwa) : Do we have a Government or not now ? (*Interruptions*)

MR. SPEAKER : Will you take your seats ? Will you take your seats or shall I have to request you to withdraw from the House ?

SHRI BASUDEB ACHARIA : Why ?